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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	For filing objections	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Anandheerth
H. PCS
8147588559

Petitioner



2. Victoria Rani
DTDC
9845520455

Corporate Debtor



ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present. She again requested time for filing objections. List it for filing objections on 15/03/2018 as a last chance.


Member (T)


Member (J)